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Central Administrative Tribunal
Principal Bench: New Delhi

...
MA 2786/97
OA No.2623/97

New Delhi, this the 27th day of November, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri N. Sahu, Member (A)

1. Komal Singh s/o Sri Kalyan Singh,
III/19, Central Excise Colony
Avas Vihar,
Saharanpur.
2. Pawan Kumar s/o Sri Sadhu Ram Saini,
Village - Bindu Khadak,
Post - Bhalaswa Gaj,
Distt., Haridwar.
3. Bijender Kumar s/o Sri Mamu Ram,
J.G. Jain Degree College,
Pradyuman Nagar, Saharanpur.
4. Mintar s/o Sri Mamu Chand,
Village - Nanwa Khedi,
Post - Alipura
Tehsil Nakud, Distt. Saharanpur.
5. Sri Anand Pal s/o Sri Rati Ram,
Vill Manoharpur Post Saharanpur,
Distt. Saharanpur. Petitioners

(By Mrs. Rani Chhabra, Advocate)

Vs.

Union of India through

1. Secretary,
Ministry of Finance,
Department of Revenue,
Central Board of Excise and Customs,
Delhi.
2. Commissioner,
Central Excise,
Saharanpur Division,
Saharanpur.
3. Administrative Officer,
Central Excise,
Meerut.
4. Assistant Commissioner,
Central Excise, Saharanpur Division,
Saharanpur.

5. Administrative Officer,
Customs & Central Excise,
North U.P. Commissionerate,
Mangal Pandey Nagar,
Meerut. Respondents


(By Advocate: None Present)

O R D E R (ORAL)

By Dr. Jose P. Verghese, Vice-Chairman(J)--

MA No. 2786/97 has been filed seeking permission to withdraw the O.A. Permission granted. Therefore, MA stands disposed of and O.A. is dismissed as withdrawn with liberty to the petitioner to refile the same as and when cause of action arises in accordance with law.


(N. Sahu)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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